

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


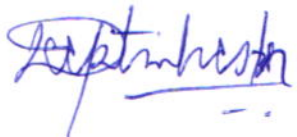
T.C.P No. 533/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: SudeepMahendra Shah & Manjula Mahendra Shah
V/s.
Cornelain Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
25	Huzefa	Adv. for Petitioner r/b Law chamber of Siddhant Mumbai	
	Dr. Deepthi Mukesh	Adv. for Respondents	

ORDER

T.C.P. No. 533/I&BC/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present.
2. Seeking a short adjournment. Adjourned to **11.01.2018**.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)